

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
LOK SABHA
UNSTARRED QUESTION NO:- 4293
ANSWERED ON-27/03/2023

Skilled Teachers in Government and Aided Private Schools in the country

+4293. SHRI TIRATH SINGH RAWAT:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of skilled teachers in Government and aided private schools in the country who help students to learn by imparting their knowledge to them;
- (b) whether the Government has issued mandatory instructions/guidelines particularly for the appointment of teachers in each school in Delhi;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a): The Department of School Education and Literacy (DoSEL), Ministry of Education has developed the Unified District Information System for Education Plus (UDISE+) system to record data on indicators of school education provided by all States and Union Territories. As per UDISE+, the number of resource persons including teachers/skill trainers, skill training provider, guest faculty for National Skills Qualification Framework (NSQF) Vocational Courses in government and government aided schools is 46,30,661 and 7,50,336 respectively for the academic year 2021-22.

(b) to (d): Education is a subject in the concurrent list of the Constitution and a majority of the schools are under the administrative control of respective State Governments/Union Territory administrations. Recruitment of teachers, their service conditions and deployment come under the purview of the respective State Governments and Union Territory administrations. Further, recruitment is a continuous process and vacancies get generated due to a number of factors like retirement, resignation, increased requirement of teachers as a result of the enhanced students' strength. The Central Government through the Centrally Sponsored Scheme of Samagra Shiksha, provides financial assistance to the States and UTs to maintain appropriate Pupil-Teacher Ratio (PTR) for various levels of schooling, as per norms prescribed in the Right of Children to Free and Compulsory Education (RTE) Act, 2009, as amended from time to time.
